

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:493

ANSWERED ON:03.03.2005

PETROLEUM REGULATORY BOARD

Chowdhury Shri Adhir Ranjan;Maheshwari Smt. Kiran;Pathak Shri Brajesh;Pathak Shri Harin;Rao Shri Sambasiva Rayapati;Varma Shri Ratilal Kalidas

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) the current status of proposed Petroleum Regulatory Board ;
- (b) whether the Government is considering to introduce the proposed Bill in this regard before Parliament ; and
- (c) if so, the steps proposed to be taken by Government to protect the interest of the State Government ?

**Answer**

MINISTER OF PETROLEUM & NATURAL GAS & PANCHAYATI RAJ ( SHRI MANI SHANKAR AIYAR )

(a) to (c) : Government propose to set up a Petroleum and Natural Gas Regulatory Board to ensure uninterrupted and adequate supply of petroleum, petroleum products , and natural gas to all parts of the country including remote areas, at fair prices and to establish sectoral regulations to ensure competition, protect consumers and encourage investment as well as take action against violation of Rules and Regulations of the Board.

The proposal is under consideration of a Group of Ministers.